348 Written Answers to Starred and Unstarred [RAJYA SABHA]

techno-commercial offer of M/s AREVA, France to arrive at a project proposal are continuing.

(b) There is no displacement of people for the Jaitapur project. A comprehensive rehabilitation package including compensation for acquired land and other benefits for Project Affected Persons (PAPs) was formulated by the Maharashtra Government, which was signed between Maharashtra Government and Nuclear Power Corporation of India Limited (NPCIL) in 2010, which is under implementation. In February, 2013, Maharashtra Government announced additional compensation (*ex-gratia*) of Rs. 22.5 lakh per hectare. Of the total of 2336 Khatedars (land title holders), 1311 have collected the compensation and amongst them, 1214 have collected the *ex-gratia* as of November 14, 2013.

(c) The rehabilitation package is implemented by the Maharashtra Government and funded by NPCIL.

Setting up of heavy water reactors in the country

8. SHRIMATI RAJANI PATIL: SHRI K.C. TYAGI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government proposes to build heavy water reactors in the country;

(b) if so, the States in which heavy water reactors are proposed to be set up; and

(c) whether any assessment has been made to know the impact of increased number of heavy water reactors, in relation to power generation; if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) Start of work on eight new Pressurised Heavy Water Reactors (PHWRs) each of 700 MW capacity is envisaged in the Twelfth Five Year Plan, in the States of Haryana, Madhya Pradesh, Rajasthan and Karnataka.

(c) The present PHWR capacity is 4460 MW and a capacity of 2800 MW is under construction. With the progressive completion of the proposed projects under the Twelfth Five Year Plan, the total PHWR capacity is scheduled to reach 12860 MW progressively by the end of Thirteenth Five Year Plan/beginning of Fourteenth Five Year Plan.